

आयकर अपीलिय अधिकरण, 'सी' न्यायपीठ, चेन्नई।
IN THE INCOME TAX APPELLATE TRIBUNAL
'C' BENCH: CHENNAI

श्री धुव्वुरु आर.एल. रेड्डी, न्यायिक सदस्य एवं
श्री जी. मंजूनाथा, लेखा सदस्य के समक्ष
BEFORE SHRI DUVVURU R.L. REDDY, JUDICIAL MEMBER AND
SHRI G. MANJUNATHA, ACCOUNTANT MEMBER

आयकर अपील सं./ITA No.1902/Chny/2019
निर्धारण वर्ष /Assessment Year: 2015-16

M/s.Fulcrum Startup,
#14, 3rd Floor,
Kalakshetra Road,
Thiruvanmiyur,
Chennai-600 041.

v. The Income Tax Officer,
Non-Corporate Ward-15(1),
Chennai.

[PAN: AABFF 7318 P]
(अपीलार्थी/Appellant)

(प्रत्यर्थी/Respondent)

अपीलार्थी की ओर से/ Appellant by	:	Mr.S.Sridhar, Adv.
प्रत्यर्थी की ओर से /Respondent by	:	Mr.G.Johnson, Addl.CIT
सुनवाई की तारीख/Date of Hearing	:	05.10.2021
घोषणा की तारीख /Date of Pronouncement	:	06.10.2021

आदेश / ORDER

PER DUVVURU RL REDDY, JUDICIAL MEMBER:

The assessee filed this appeal against the order of the Commissioner of Income Tax (Appeals)-15, Chennai, in ITA No.226/2017-18/CIT(A)-15 dated 24.04.2019 for the AY 2015-16.

2. By filing Form No.5, it was the submission of the learned counsel for the assessee that the assessee paid the dues under Vivad Se Vishwas Scheme and the designated authority has issued Form No.5 on 12.01.2021. Thus, it was prayed for withdrawal of the appeal filed by the assessee.

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Against which, the learned DR fairly conceded the submissions of the learned counsel.

3. We have heard both the sides, perused the materials available on record and gone through the Form No.5.

4. We find that the assessee has already paid the dues under Vivad Se Vishwas Scheme, thereby, the designated authority has issued Form No.5 and thus, the appeal filed by the assessee is liable to be dismissed as withdrawn. Accordingly, the appeal filed by the assessee is dismissed as withdrawn.

5. In the result, the appeal filed by the assessee in ITA No.1902/Chny/2019 is dismissed as withdrawn.

Order pronounced on the 06th day of October, 2021, in Chennai.

Sd/-
(जी. मंजूनाथा)
(G. MANJUNATHA)
लेखा सदस्य/**ACCOUNTANT MEMBER**

Sd/-
(धुव्वुरु आर.एल. रेड्डी)
(DUVVURU R.L. REDDY)
न्यायिक सदस्य/**JUDICIAL MEMBER**

चेन्नई/Chennai,
दिनांक/Dated: 06th October, 2021.
TLN

आदेश की प्रतिलिपि अग्रेषित/**Copy to:**

1. अपीलार्थी/Appellant
2. प्रत्यर्थी/Respondent
3. आयकर आयुक्त (अपील)/CIT(A)
4. आयकर आयुक्त/CIT
5. विभागीय प्रतिनिधि/DR
6. गार्ड फाईल/GF